

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

6. CP(CAA)1022/MB/2020
In
CA(CAA)1034/MB/2020

CORAM : SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 1st day of December 2020.**

NAME OF PARTIES: - Polyplast Agencies India Pvt. Ltd.

Section: 230-232 (Second Motion) of Companies Act, 2013.

ORDER

Ld. Counsel Mr. Hemant Sethi appeared for the Petitioner Companies through Virtual hearing (VC).

It is submitted that the directions issued by this Bench vide Order dated 29.07.2020 is complied with and he prayed for Admission of the Petition.

Heard and reserved for orders.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 1st day of December 2020
Ankit